

HON'BLE SMT JUSTICE KONGARA VIJAYA LAKSHMI

Writ Petition No.28539 of 2021

ORDER:

This writ petition is filed questioning the action of the respondents in not allotting the essential commodities to the petitioner for distribution to the cardholders during subsistence of his authorisation pertaining to fair price shop No.0746007 R/o Ravipadu village, Pedanandipadu Mandal, Guntur District, as illegal and arbitrary.

Case of the petitioner is that, he was appointed as permanent dealer for the subject shop; on 06.10.2021, the Deputy Tahsildar and other officers inspected the subject shop and they did not find any variations; however, they seized the available stock alleging that there was an excess of 20.95 quintals of rice, shortage of 15 kgs of sortex rice, 50 kgs of sugar, 12 kgs of RG dhall, 14 kgs of ICDS RG dhall, 22 kgs of MDM fortified rice and 12.41 MDM sortex rice and drafted panchanama; basing on the report of the Deputy Tahsildar, the 2nd respondent issued a show cause notice dated 21.10.2021 and the petitioner submitted his explanation on 29.10.2021; petitioner has not received any communication from the respondents thereafter but the respondents are not supplying the essential commodities from November, 2021, even though the authorisation of the petitioner is neither suspended nor cancelled. Hence, the writ petition.

Basing on the instructions, learned Assistant Government Pleader for Civil Supplies, submits that as on today, no order has been passed either suspending or cancelling the authorisation of the petitioner.

In view of the facts and circumstances, the respondents are directed to supply the essential commodities to the petitioner's fair price shop as long as his authorisation is subsisting. However, this order does not preclude

the respondents from conducting any enquiry against the petitioner in accordance with law.

The writ petition is, accordingly, disposed of. No order as to costs. Miscellaneous petitions, if any, pending in this petition, shall stand closed.

Date: 08.03.2022
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KONGARA VIJAYA LAKSHMI, J

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